

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MANOJ JAIN

Civil Appeal No(s). 5596/2017

THE STATE OF UTTAR PRADESH PRINCIPAL SECRETARY & ORS.Appellant(s)

VERSUS

RAVINDRA KUMAR

Respondent(s)

Date : 28-09-2018 This appeal was called on for hearing today.

For Appellant(s) Mr.Upendra Mishra,Adv.
Mr. Ravi Prakash Mehrotra, AOR

For Respondent(s) Mr. Sumit R. Sharma, AOR

UPON hearing the counsel the Court made the following
O R D E R

Sole respondent is already represented through Mr.Sumit R.Sharma,Advocate but no counter affidavit has been filed on his behalf.

Ld.counsel for the parties have not filed any statement of case within the prescribed period. Registry is directed to process the matter for being listed before the Hon'ble Court as per rules.

MANOJ JAIN
Registrar

SB